

| 1 | 2 | 3 | 4 |
|-------------------------|--|----------|----------|
| 11. | Punjab and Himachal Pradesh | 16934 | 28113 |
| 12. | Jammu and Kashmir | 5270 | 8079 |
| 13. | Tamil Nadu and Puducherry | 30953 | 52719 |
| 14. | Bihar | 18578 | 34426 |
| 15. | Nagaland, Meghalaya, Manipur, Mizoram and Tripura | 3371 | 7254 |
| 16. | Kerala and Lakshadweep | 16563 | 27334 |
| TOTAL NUMBER OF TOWERS: | | 3,55,068 | 5,85,502 |

Information provided under RTI Act

528. SHRI DILIPBHAI PANDYA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the number of applications received for seeking information under the Right to Information (RTI) Act in the Ministry during the last three calendar years and the current year;

(b) the number of applications in respect of which information has been provided;

(c) whether Government has received any complaint with regard to providing incomplete information or information not based on facts; and

(d) if so, the number of such complaints received and the action taken by Government in this regard and also against the persons responsible for the same?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) to (d) The information is being collected and will be laid on the Table of the House.

Free roaming facility for mobile phones

†529. SHRI PRABHAT JHA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

†Original notice of the question was received in Hindi.